NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|------------|------------------------|---------|---|
| CP 07/2008 | TP 09/2016 | For Clarifica- tion | 397/398 | M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others. |

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. R. VIDHYAEHANKAR ? Council CorPetitioners

Counsel for petitioner is present. Counsel for respondent is also present. Member (Technical) is on deputation.

List it for further clarification on 04.08.2017.

MEMBER (J)